

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Contempt Petition No.129 of 2005
In
Original Application No.242 of 1998.

Allahabad, this the 03rd day of October, 2005.

Hon'ble Mr. K.B.S. Rajan, J.M.
Hon'ble Mr. A.K. Singh, A.M.

Kumud Kumar Srivastava, aged about 38 years, Son of Shri Udai
Shanker Lal, R/o Village Kayasthan, P.O. Pindra, Distt. Varanasi.

...Applicant.

(By Advocate : Shri Rakesh Verma)

Versus

1. Shri R.R.P. Singh, The Post Master General, Office of the Post
Masters, Bareilly.
2. Shri Y.N. Divewedi, Superintendent of Railway Mail Service,
Bareilly Division, Bareilly.

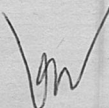
... Respondents.

(By Advocate : _____)

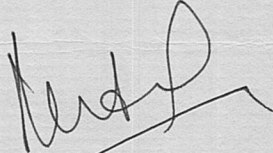
ORDER

By Hon'ble Mr. K.B.S. Rajan, J.M. :-

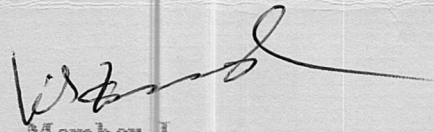
The Order dated 01.03.2005 is stated to have not been complied with. The annexures attached to the contempt petition reflects that applicant has moved an appeal to the Post Master General, Bareilly, in response to which Superintendent of Railway Mail Service, Bareilly Division, Bareilly has stated that Post Master General, Bareilly is not the Competent Authority and, therefore, the appeal should be addressed to the Competent Authority through Superintendent of Railway Mail Services, Bareilly Division, Bareilly. After receipt of this letter, the applicant has not taken any action to re-submit his appeal. Time granted for submission of appeal vide paragraph no.3 of the Order dated 01.03.2005 is extended by one more month within which the applicant



shall prefer necessary appeal and address it to "Competent Authority through Superintendent of Railway Mail Service, Bareilly Division, Bareilly" and wait for decision on the same. The Superintendent, Railway Mail Service, Bareilly Division, Bareilly shall transmit the appeal, preferred by the applicant, to the Competent Authority. Time granted to the respondents to dispose of the appeal by order dated 01.03.2005 stands same i.e. within 4 months from the date of receipt of fresh appeal. The contempt petition is accordingly disposed of.



Member-A



Member-J

M.M/